



SUPREME COURT BAR ASSOCIATION (Regd.)

SUPREME COURT OF INDIA, TILAK MARKG, NEW DELHI-110001 (INDIA)

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(Under Suspension)*

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* Mr. Ashok Arora suspended from the post of Hony. Secretary vide EC resolution Dated 08.05.2020

June 18, 2020

The Executive Committee of the Supreme Court Bar Association on behalf of the Members sincerely acknowledges the tremendous service rendered by our soldiers to our Nation and pays its humble tribute and homage to our brave men in uniform. The Executive Committee strongly condemns the unprovoked Chinese aggression and the inhuman and brutal killing of our Officers and soldiers in violation of all norms of human conduct and settled International Conventions.

The Executive Committee expresses its sincere and heartfelt condolences to the Families of these valiant sons of India and prays to the Almighty that their Souls May Rest in Eternal Peace and that their families and members of their kith and kin have the strength to bear this tremendous loss.

The Executive Committee of the Supreme Court Bar Association supports the Nation and the Government in this time of serious crisis and condemns the unwarranted aggression by China against our soil. It stands by our men who have taken all actions and measures to meet and defeat this act of aggression and transgression of our national boundary by resorting to calculated violence.

The Executive Committee of the Supreme Court Bar Association Resolves to communicate the unanimous and absolute support of approximately 14,000 Members of the Supreme Court Bar Association and all lawyers practicing in our country to our men in uniform to the Chief of the Army Staff General MM Naravane, PVSM, AVSM, SM, VSM, ADC., with a request to communicate our sincere respect and heartfelt Condolences to the Families of our brave men who sacrificed their lives for our tomorrow braving their today.

DUSHYANT DAVE
President

General MM Naravane,
PVSM, AVSM, SM, VSM, ADC,
COAS,
South Block, New Delhi.